

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.7- IA/1093(AHM) 2024
In
CP(IB) 171 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

IFCI Ltd

.....Applicant

V/s

RMOL Engineering and Offshore Ltd

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jigar Bhatt, Liquidator in Person

For the Respondent :

ORDER
(Hybrid Mode)

IA/1093(AHM) 2024

This is an application filed by the Liquidator to place on record the 11th Progress Report of the Liquidation Process of the Corporate Debtor RMOL Engineering and offshore Limited for the Quarter ending 30th June, 2024 by the Liquidator as per Regulation 15(1)(b) of the IBBI (Liquidation Process) Regulations, 2016. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1093(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)